

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 44

Dated Guwahati, the 11th June, 2025

In partial modification of Notification No. 31 dated 27.05.2024, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute the "Committee for consideration of all matters relating to service conditions of Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh (Service conditions mean and include recruitment, posting, transfer, promotion, ACP/ Functional Scale, expunction/ revision of remarks and/or upgradation of grading in ACRs" with the following members in the manner as indicated below:-

NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES/MEMBERS	SECRETARY
Committee for consideration of all matters relating to service conditions of Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh (Service conditions mean and include recruitment, posting, transfer, promotion, ACP/ Functional Scale, expunction/ revision of remarks and/or upgradation of grading in ACRs	<ol style="list-style-type: none">1. Hon'ble Mr. Justice Manash Ranjan Pathak2. Hon'ble Mr. Justice Michael Zothankhuma3. Hon'ble Mr. Justice Suman Shyam4. Hon'ble Mr. Justice Parthivjyoti Saikia5. Hon'ble Mr. Justice Kakheto Sema6. Hon'ble Mr. Justice Kardak Ete	Registrar (Vigilance)

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

This notification will come into effect immediately.

By Order,
Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No.HC. III – 06/2021/2397-2425/G, Dated the 11th June, 2025.

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary Judicial, Department of Law & Justice, Govt. of Nagaland, Kohima.
3. The Secretary, Law & Judicial Department, Government of Mizoram, Aizawl.
4. The L.R.-cum-Secretary (Justice) to the Govt. of Arunachal Pradesh, Itanagar.

5. The Registrar (Vigilance/ Admn./ Judicial/ Estt.), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.
7. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
19. The P.S. to Hon'ble Mr. Justice Parthivjyoti Saikia, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.
21. The P.S. to Hon'ble Mr. Justice Kardak Ete, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
24. The Court Manager, Gauhati High Court, Guwahati.
25. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
26. The Court Officer I & II, Gauhati High Court, Guwahati.
27. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
28. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
29. The Gauhati High Court Notice Boards.



REGISTRAR GENERAL

11/06/2025